

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 619
164/252/ND/2022

IN THE MATTER OF:

Ms. Sunita Yadav and Mr. Malkhan Singh

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
U/s 252

Order delivered on 23.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant

:Mr. Himanshu Harbola and Mr.
Ketan Madan, Adv. along with Mr.
Sachin Mavi, CS.

For the Income Tax Department

:Mr. Ruchir Bhatia Sr Sc &
Pratyaksh Gupta Jr Sc

For the RoC

:Asst ROC

ORDER

Due to paucity of time, matter is adjourned to **06.07.2023**.

Sd/-
(COURT OFFICER)